

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 135 of 2014 and 81 of 2014

Dated : 29th March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Appeal No. 135 of 2014

**Kerala State Electricity Board Appellant(s)
Versus
Kerala State Electricity Regulatory Commission ... Respondent(s)**

Appeal No. 81 of 2014

**Kerala State Electricity Board Ltd. Appellant(s)
Versus
Kerala State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.T. George

Counsel for the Respondent(s) : Mr. Ramesh Babu M.R. for R-1

ORDER

Mr. M.T.George, the learned counsel for the Appellant in each of the appeals, being Appeal No.135 of 2014 and 81 of 2014 has made elaborate arguments and finished his arguments in both these appeals.

Post this batch of appeals for arguments of the sole Respondent/Commission as well as rejoinder submissions, if any, on **25th April, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**